GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1336 (H) TO BE ANSWERED ON 09th FEBRUARY, 2022

CHINESE ITEMS THROUGH OTHER COUNTRIES

1336(H). SHRI SUMEDHANAND SARASWATI: SHRIMATI RANJEETA KOLI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is aware that toys or other goods manufactured in China are being imported through other countries at present;
- (b) if so, the details thereof;
- (c) whether the Government believes that China is taking advantage of FTA signed with ASEAN countries and exporting its goods to India through ASEAN countries;
- (d) if so, the details of the exports and imports of India with ASEAN countries during the last three years; and
- (e) the steps taken or proposed to be taken by the Government for balance of payments with ASEAN countries including China?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (d): The import of toys, games, sports equipment is exhibiting a declining trend both from China and the World. In order to restrict the import of substandard toys, the Government has issued Toys (Quality Control) Order, 2020 on 25 Feb 2020 through which toys have been brought under compulsory Bureau of Indian Standards(BIS) certification with effect from 1 Jan 2021. This QCO is equally applicable to domestic manufacturer as well as foreign manufacturers who intend to export their toys to India.

The imports under FTAs are allowed subject to prescribed Rules of Origin criteria under ASEAN-India Trade in Goods Agreement (AITIGA).

The Central Board of Indirect Taxes and Customs (CBIC) monitors the imports and preferential arrangements made under Free Trade Agreements (FTAs) including the India – ASEAN FTA. CBIC has implemented Customs (Administration of Rules of Origin under Trade Agreements) Rules, 2020 from September, 2020. The purpose of these Rules is to streamline the implementation of trade agreements. The Rules are applied in cases of reasonable doubt on the origin criteria not being met.

The data of exports and imports of India with ASEAN countries during the last three years is annexed. (Annexure-I)

(e) The Government of India is in discussion with ASEAN countries for initiating the review of ASEAN-India Trade in Goods Agreement (AITIGA) to seek more market access for Indian products. Indian exporters are being encouraged to participate in trade fairs/exhibitions in ASEAN countries with financial support under Market Access Initiative (MAI) scheme of Department of Commerce. The market access issues and trade barriers being faced in ASEAN countries and China are being regularly taken up with individual countries through bilateral engagements. The Government has also launched schemes such as Production Linked Incentive Schemes (PLIs) to promote domestic manufacturing capacities in critical sectors such as Key Starting Materials/Drug Intermediates, Active Pharmaceutical Ingredients apart from electronic components & mobiles, white goods (ACs and LEDs), Specialty Steel, Drones and Drone Components etc. These schemes will promote domestic manufacturing capacities and attract investment and reduce dependency on imports from other countries.

Annexure-I India's exports and imports with ASEAN countries from 2018-19 to date

(Values in USD Million)

S.No.	Country	2018-19		2019-20		2020-21		Apr-Dec 2021	
		Export	Import	Export	Import	Export	Import	Export	Import
1	BRUNEI	56.19	591.10	57.62	586.28	62.91	329.25	29.34	329.00
2	CAMBODIA	195.98	42.63	188.12	46.69	168.86	39.35	133.88	63.00
3	INDONESIA	5275.60	15849.67	4129.33	15061.87	5026.21	12470.17	5944.26	12820.07
4	LAO PD RP	39.38	1.04	25.08	3.09	27.34	1.70	11.32	0.71
5	MALAYSIA	6436.30	10818.60	6364.66	9782.28	6057.68	8373.05	5302.01	9022.21
6	MYANMAR	1205.60	521.49	973.89	547.25	772.56	526.79	671.41	669.21
7	PHILIPPINES	1743.64	581.10	1526.03	523.83	1457.30	572.47	1580.70	551.72
8	SINGAPORE	11572.27	16281.64	8922.66	14746.78	8675.50	13304.92	8252.97	13260.38
9	THAILAND	4441.40	7441.81	4299.30	6788.38	4237.59	5682.27	4043.08	6660.30
10	VIETNAM	6507.38	7192.23	5059.90	7283.42	4999.64	6120.66	5095.22	5075.35
	Total	37473.72	59321.32	31546.58	55369.87	31485.58	47420.63	31064.19	48451.94

(Source: DGCIS)
